

National Company Law Tribunal

Allahabad Bench

CP NO. 12/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017

NAME OF THE COMPANY: *Ampee Laboratories India Ltd*

SECTION OF THE COMPANIES ACT: *U/S 391/394*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Ankit Kr. Singh</i>	<i>PCS</i>	<i>Petitioner</i>	<i>Ankit</i>
2.				

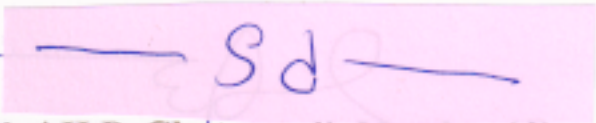
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Sh. Ankit Kumar Singh, PCS for the petitioner company. Sh. Dharendra Kumar as proxy for the OL is present.

Petitioner files a supplementary affidavit in response to the observation of this court dated 27th July, 2017 read with 27th June, 2017 in order to comply the observation cum direction issued by the Hon'ble Single Bench of the Allahabad High Court in its order dated 30th June and 26th September, 2016. A copy of the present affidavit be provided to the office of OL. Further, a supplementary affidavit from the OL is still awaited. Hence, further two weeks time is granted. The petitioner is directed to provide a copy of affidavit to the proxy for OL.

The matter be listed on 22nd September, 2017.

Dated 30.08.2017


Hon'ble Shri H.P. Chaturvedi, Member (J)

Typed by:
Kavya Prakash